## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION NO.1609 TO BE ANSWERED ON 05.03.2018

## **Reservation in Teaching Posts**

1609. SHRI Y.V. SUBBA REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) has formulated a new formula for implementing reservation in teaching posts;
- (b) if so, details of the formula;
- (c) whether it is true that the new formula will eventually reduce the faculty posts of SC/ST and OBC since the faculty posts are proposed to be calculated, department-wise rather than aggregate posts in a university and if so, the details thereof; and
- (d) whether any decision has been taken by the Ministry on the above recommendation and if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SATYA PAL SINGH)

(a) to (d): There is no new formula in the percentage of faculty posts reserved for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Castes (OBCs). However, in pursuance of Allahabad High Court judgement which was upheld by the Hon'ble Supreme Court, the University Grants Commission (UGC) had constituted a Committee which had recommended amendments to clauses 6(c) and 8(a)(v) of the UGC Guidelines for strict implementation of Reservation Policy of the Government in Universities, Deemed to be Universities, Colleges and other Grant-in-aid Institutions and Centers, 2006. The recommendations of the Committee have been considered and approved by the Commission in their 528<sup>th</sup> meeting. The matter has been considered in the Ministry and the UGC has been directed to carry out the amendments as approved by the Commission, in compliance with the Court Judgement.

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